

(b) if so, the measures adopted by Government so far to ease the situation ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) No, Sir.

(b) Does not arise.

**Number of Companies and Trusts whose Income exceeded Rs. 25,000/- and number of other Assesseees whose Income exceeded Rs. 1,00,000**

1727. SHRI SURESH KURUP : Will the Minister of FINANCE be pleased to state :

(a) the number of companies and trusts whose admitted total income as per the return filed last exceeded Rs. 25,000/-; and

(b) the total number of assesseees other than trusts and companies whose admitted total income as per the return filed last exceeded Rs. 1,00,000/-.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The number of companies and trusts whose returned income exceeded Rs. 25,000 as on 31.3.1984 are 14,428 and 10,054 respectively.

(b) The number of assesseees other than trusts and companies whose returned income exceeded Rs. 1,00,000/- as on 31.3.1984 was 90,101.

#### Closure of Jute Mills

1728. SHRI BASUDEB ACHARIA : Will the Minister of TEXTILES be pleased to state :

(a) the number of jute mills which are under lock-out or continue to remain closed at this moment in the country, State-wise details thereof;

(b) the total number of workers out of employment due to lock-out and closure; and

(c) the steps taken or proposed to be taken to get these mills reopened ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILE (SHRI KHURSHID ALAM KHAN) : (a) and (b). At present, a total number of 6 jute mills affecting about 19,700 workers are lying closed/locked-out in the country. Of these, 5 mills affecting about 18,700 workers are in West Bengal and one mill affecting about 1,000 workers is in Assam. (The above figure excludes 3 permanently closed jute mills in West Bengal affecting about 6,900 workers, which are not likely to re-open).

(c) As the subject matter falls within the jurisdiction of the State Governments concerned, it is for them to take appropriate action in the matter.

#### Objectives behind the changes in Export Policy of Tea

1729. SHRI AMAL DATTA : Will the Minister of COMMERCE be pleased to state :

(a) whether the export policy of tea has been changed during the last two years and the current year;

(b) if so, how many times and the details of changes made each time;

(c) the reasons behind the policy changes made on each occasion and the objectives sought to be attained thereby;

(d) whether such objectives were attained; and

(e) if so, comprehensive chart showing the objectives and achievement both in quantity and value terms ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) to (e). The tea industry has been characterised in the past by stable prices followed by very short periods of sharp rise and fall in prices. The situation from the middle of 1982 onwards has been unusual.

In 1983, inspite of increase in world production of about 95 million kgs. as well as increase of 22 million kgs. in Indian production, the tea prices went up very sharply. The expectation internationally as well as in